GOVERNMENT OF INDIA MINISTRY OF EDUCATION

DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA

UNSTARRED QUESTION NO. 1808

ANSWERED ON 11TH DECEMBER, 2024

Samagra Shiksha Abhiyan in the State of Kerala

1808 Shri Sandosh Kumar P:

Will the Minister of *Education* be pleased to state:

- (a) the details of the funds sanctioned, allocated, and utilized under Samagra Shiksha Abhiyan (SSA) in the State of Kerala during the last three years;
- (b) the total number of schools that have received grants under SSA in the State of Kerala, district-wise;
- (c) whether Government is planning to increase the allocation under the SSA scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) The details of the funds allocated to the State of Kerala under Samagra Shiksha by Project Approval Board (PAB); actual releases to the State and Expenditure by the State (including State share) in the last three years are given in the table below:

Year	Approved Central Share*		Expenditure by the State (including State share) ***
2021-22	25221.99	22512.79	39053.83
2022-23	34847.00	17815.99	38124.73
2023-24	34169.47	14165.56	42994.49

^{*} Source for Approved Central Share- PAB minutes of the State

^{**}Source for Release – PRABANDH Portal

^{***}Source for expenditure audited UC for 2021-22, 2022-23 & Provisional UC for 2023-24

(b). District-wise list of number of schools that have received grants under Samagra Shiksha in the State of Kerala during 2021-22:

State/UTs Name	District Name	Schools Received School Grants during 2021-22
Kerala	KASARAGOD	288
	KANNUR	276
	WAYANAD	161
	KOZHIKODE	297
	MALAPPURAM	542
	PALAKKAD	311
	THRISSUR	260
	ERNAKULAM	349
	IDUKKI	193
	KOTTAYAM	303
	ALAPPUZHA	315
	PATHANAMTHITTA	258
	KOLLAM	385
	THIRUVANANTHAPURAM	495

*Source: UDISE+ 2021-22

(c) to (d): Under the scheme of Samagra Shiksha, Various aspects of school education such as enrolment, retention rate, infrastructure facilities etc. are reviewed from time to time. Annual work Plan and Budget (AWP&B) is prepared by the State/UT based on their requirements, priorities and guidelines issued by the Ministry of Education at the beginning of every year. The proposal of State/UT having various activities/components are appraised and approved by Project Approval Board (PAB) in consultation with the State as per the programmatic & financial norms of the scheme as well as availability of budget resources and allocation of funds is made accordingly.
